

Table

PAPERS LAID ON THE TABLE

NOTE OF PUBLICITY IN CONNECTION WITH CHINESE AGGRESSION

The Minister of Information and Broadcasting (Shri B. Gopala Reddi): Sir, I beg to lay on the Table a note on publicity in connection with Chinese aggression. [Placed in Library. See No. LT-573/62].

ANNUAL REPORT OF HEAVY ELECTRICALS LTD. AND GOVERNMENT REVIEW THEREON

The Minister of Steel and Heavy Industries (Shri C. Subramaniam): I beg to lay on the Table a copy each of the following papers:—

(i) Annual Report of the Heavy Electricals (India) Limited, Bhopal for the year 1960-61 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) Review by the Government on the working of the above Company.

[Placed in Library. See No. LT-589/62].

WOOLLEN TEXTILES (PRODUCTION AND DISTRIBUTION) CONTROL ORDER

The Minister of International Trade in the Ministry of Commerce and Industry (Shri Manubhai Shah): I beg to lay on the Table a copy each of the following papers:—

(i) The Woollen Textiles (Production and Distribution Control) Order, 1962 published in Notification No. S.O. 3425 dated the 13th November, 1962, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-590/62].

(ii) Administrative Report of the Tea Board for the year 1960-

61. [Placed in Library. See No. LT-586/62].

ANNUAL REPORT OF HINDUSTAN ANTIBIOTICS LTD ETC

The Minister of Industry in the Ministry of Commerce and Industry (Shri Kanungo): I beg to lay on the Table a copy each of the following papers:

(i) (a) Annual Report of the Hindustan Antibiotics Limited, Pimpri—Poona, for the year 1961-62 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the working of the above Company [Placed in Library. See No. LT-591/62].

(ii) (a) Annual Report of the Indian Drugs and Pharmaceuticals Limited, New Delhi, along with the Audited Accounts and comments of the Comptroller and Auditor General thereon under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Company. [Placed in Library. See No. LT-592/62].

(iii) (a) Annual Report of the National Industrial Development Corporation Limited, New Delhi, for the year 1961-62, along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(b) Review by the Government on the working of the above Corporation. [Placed in Library. See No. LT-593/62].